

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

31. C.P. 28/MB/2023

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SMT. LAKSHMI GURUNG**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 22.04.2024**

**NAME OF THE PARTIES:- Clarion Health Food LLP**  
**V/s**  
**Goli Vada Pav Private Limited**

**Section: 241(1), Sec. 242(4), Sec. 243(1) (b), Sec. 244(1), Section  
447, Section 166 of Companies Act, 2013**

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**ORDER**

Ld. Counsel, Lalita S Phadke a.w Lourdes Alvares appeared for the  
Petitioner and Ld. Counsel, Yash Jain appeared for the RP. Due to  
paucity of time matter could not be taken up on board. List this matter  
on **15.07.2024**.

**Sd/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**

*ANKIT*

**Sd/-**  
**LAKSHMI GURUNG**  
**Member (Judicial)**